

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 244 of 2019

IN THE MATTER OF:

Essar Steel Asia Holdings Ltd.Appellant
Vs.
Satish Kumar Gupta and Ors.Respondents

Present :

For Appellant: Mr. Rajeev Kumar, Advocate.

For Respondents: Mr. Ramji Srinivasan, Senior Advocate with Mr. Raunak Dhillon, Mr. Karan Khanna, Ms. Ananya Dhar Choudhury and Ms. Sylona Mohapatra, Advocates for Respondent No.1.

Dr. A.M. Singhvi, Senior Advocate, Mr. Neeraj Kishan Kaul, Senior Advocate with Ms. Ruby Singh Ahuja, Mr. Sudhir Sharma, Mr. Vishal, Mr. Abhishek Swaroop, Mr. Anupm Prakash, Mr. Avishkar Singhvi, Mr. Amit Bhandri, Mr. Utkarsh, Mr. Deepak Joshi and Ms. Misha Chandna, Advocates for Arcelormittal India Pvt. Ltd.

Mr. Shyam Divan, Senior Advocate, Mr. Ravi Kadam, Senior Advocate, Mr. Arun Kathpalia, Senior Advocate with Mr. Sapan Gupta, Ms. Megha and Mr. Siddharth Kant, Advocates for COC.

O R D E R

14.03.2019 – Mr. Rajeev Kumar, learned Counsel for the Appellant appears and submits that in view of the subsequent order, the present Appeal has become infructuous. The Appeal is accordingly being dismissed as infructuous.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)